BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(PRINCIPAL BENCH)
AT NEW DELHI
ORIGINAL APPLICATION NO. 616 OF 2019

In the matter of:

Ramdevbhai Samatbhai Sanjva ... Petitioner

Versus

State of Gujarat and others ... Respondents

AFFIDAVIT IN COMPLIANCE OF THE ORDER DATED 09.05.2025 ON BEHALF OF RESPONDENT NO. 2 – GPCB

I, Smt. Anjana Jagdishbhai Patel, aged adult, serving as Environment Engineer, Gujarat Pollution Control Board, solemnly affirm and state on oath as under:

1. The captioned Original Application has been preferred by the applicant wherein the issue of pollution in River: Bhadar located at Jetpur, Gujarat has been raised. In this regard, the present deponent had filed a detailed affidavit dated 10.03.2025 disclosing the compliance status of the recommendations made by the Joint Committee. It appears that the applicant had filed a rejoinder on 07.04.2025 in response to the affidavit filed by the present deponent on 10.03.2025. The Original Application was thereafter heard by this Tribunal on 09.05.2025 wherein this Hon'ble Tribunal had directed the present deponent to respond to the averments raised by the applicant in rejoinder dated 07.04.2025.

NOTARY AT GANDHINAGAR GOVT. OF GUJ.

The present affidavit has been filed in compliance with the directions issued by this Hon'ble Tribunal on 09.05.2025.

2. The applicant in the rejoinder dated 07.04.2025 has submitted before this Hon'ble Tribunal that Jetpur Dyeing and Printing Units located in Jetpur Taluka are still discharging pollutants with hazardous chemicals into River: Bhadar. According to the applicant, the units are still discharging hazardous chemicals into the River and the present deponent is required to take substantial steps in order to control the illegal discharge. The applicant has also placed on record the photographs along with the latitude and longitude describing the date and time of discharge by the industrial units. In this regard, the Officers of the Vigilance Department along with the Regional Office of the deponent had conducted a joint inspection on 22.05.2025 of all the sites that were brought to the notice by the applicant by placing photographs. The details of said joint inspection are as under: -

2.1 The first place that was visited by the Officers of the deponent is located besides Mazare Hakimi Drain. The applicant had taken the photographs of the said site on 15.04.2025. During joint inspection on 22.05.2025, it was observed that a nala was passing besides Mazare Hakimi. It was also observed that domestic sewage was passing through the said nala. During joint inspection it was noticed that the said domestic sewage was discharged from residential societies located within the Jetpur City and are not yet connected Municipal drainage network. One sample was also collected from the said nala for analysis. During inspection, no discharge of any industrial effluents or coloured effluent discharge was observed.

2.2 The second place that was visited by the Officers of the deponent is Derdi Drain. The applicant had taken the photographs of the said site on

26.04.2025. During inspection the flow of muddy / rain water was observed. It appears that due to the heavy rainfall in the upstream village, the rain water was flowing through the drain. No discharge of any industrial effluent or coloured effluent was observed during inspection. The drain eventually connects with River Bhadar and is opening near Vajusagar Check dam. One sample was also connected from the drain for the analysis. It appears that the applicant in the rejoinder dated 07.04.2025 has placed on record latitude / longitude of the same drain with the difference of one minute each. However, the submission of the applicant of discharge of pollution at three different locations at Derdi Drain is incorrect. The present deponent has placed on record photographs with Geo Co-ordinates in order to submit that the muddy / rain water was flowing from the Derdi Drain.

2.3 The third place that was visited by the Officers of the deponent is upstream at Derdi, Derdi Road. During inspection, it was noticed that there are many drains / nalas / Tributaries other than mentioned by the applicant in the rejoinder dated 07.04.2025. The Officers of the deponent carried out joint inspection and it was observed that there was no discharge of any industrial effluent / coloured effluent in the River Bhadar at Derdi Road. One sample was also collected from the said point for further analysis.

2.4 The next site that was inspected by the officials of the deponent was located at Hansrajnagar, Jetpur. The applicant had placed on record the photographs of the said site that was taken on 15.04.2025. During inspection, it was noticed that the drain was passing above Derdi Road towards old pumping station. It was noticed that domestic sewage of the

residential houses located in Bhadar Sama Kathe Area of Jetpur City is discharged from the said drain. It appears that the said localities are yet not connected to the Municipal drainage network.

2.5 The next site that was inspected by the officials of the deponent located at Patel Industries Area, Jetpur. The applicant has placed on record the photographs of the said site that was taken on 28.02.2025. During inspection, the drain was dry and no flow of any water was observed. Upon verification of the records, it was noticed that the said drain was involved in the maintenance work of cleaning of Municipal Solid Waste (MSW) on 28.02.2025. It appears that the work of underground pipeline resulted in leakage in seeping of domestic sewage around the area. The officials of the present deponent immediately inspected the site in the afternoon at around 03:05 p.m. and the air valve was repaired and the seepage of domestic sewage was stopped. During inspection on 22.05.2025, no flow of any domestic or industrial sewage was observed.

2.6 The next site that was inspected by the officials of the deponent is located at Bhadar Same Kathe (as per Geo Co-ordinates). During inspection, the officials of the deponent noticed that the point shown by the applicant in the affidavit dated 07.04.2025 were on the upstream side of Jetpur City and from the old pumping station the River flows in the downward directions towards Bhadar – 2 Dam located at Village: Bhukhi. Therefore, it was necessary for the officials of the deponent to check and verify the quality of water in the river from this place. Hence one sample was connected from the said point for further analysis. During inspection, near the old pumping station, no discharge of any industrial effluent / coloured effluent was noticed. However, the domestic sewage was

aligning into the River on account of pending drainage work to be carried out by the Jetpur – Navagadh Nagarpalika

2.7 The next location that was inspected by the officials of the deponent was located at Dublipat at River: Bhadar. The said point is the most downward point of the Jetpur City limits and is identified by the present deponent as well as by the CPCB under the National Water Quality Monitoring Program (NWQM). The said point is also monitored under the Bhadar River action plan. During inspection, one sample was collected for further analysis. However, no industrial effluent / coloured effluent was observed at the said point. But the aspect of the domestic sewage getting mixed with the river cannot be ignored on account of pending drainage work of the Jetpur – Navagadh Nagarpalika.

Copy of the Joint Inspection Report dated 22.05.2025 is annexed hereto and marked as **ANNEXURE R1** for kind consideration of this Hon'ble Tribunal.

3. In this regard, as already submitted hereinabove during inspection on many drains, the discharge of domestic sewage was noticed as the residential societies located around drains are not yet connected to the Municipal drainage network of Jetpur – Navagadh Nagarpalika. Therefore, the present deponent has issued show cause notice to the Jetpur – Navagadh Nagarpalika on 21.06.2025. In the said show cause notice, the discharge of domestic sewage near Mazare Hakami and Bhadar Sama Kathe Area were brought to the notice of the Nagarpalika. The issue of the residential localities not being connected with the Municipal drainage network was also flagged by the deponent. Copy of the show-cause notice dated 21.06.2025 is annexed hereto and marked as **ANNEXURE R2.** The said show-cause notice dated 21.06.2025 was responded

to by the Jetpur – Navagadh Nagarpalika letter dated 22.08.2025. In the said letter dated 22.08.2025, the Municipality informed the present deponent that one M/s. Maruti Enterprise, Rajkot who is entrusted the work of underground gutter pipeline has been instructed to finish the work at the earliest. Copy of the letter dated 22.08.2025 along with other documents is annexed hereto and marked as **ANNEXURE R3 (COLLY)**.

4. It is further submitted before this Hon'ble Tribunal that the Test Report of the sample taken from drain behind Kabristan leading to River Bhadar near Mazare Hakimi has already been received by the present deponent on 02.06.2025. If the parameters of the sample are compared with the range of testing, it would reveal that most of the parameters are within the acceptable range. Copy of the Test Report dated 02.06.2025 is annexed hereto and marked as **ANNEXURE R4.**

5. In light of above facts and circumstances, it is submitted that the present deponent has inspected all the sites that were placed on record by the applicant vide rejoinder dated 07.04.2025. As already submitted hereinabove in none of the sites there is a discharge of any industrial effluent / coloured effluent into Bhadar River. The issue with regard to discharge of domestic sewage into Bhadar River has already been brought to the notice of the Jetpur – Navagadh Nagarpalika. Moreover, the Jetpur – Navagadh Nagarpalika has also instructed the concerned agency to complete the work of underline gutter pipeline at the earliest. Hence, the grievance raised by the applicant in the captioned Original Application has been addressed to a great extent. Moreover, the present deponent is also continuously monitoring the situation and is taking all the necessary steps in order to control the discharge of any kind of effluents into Bhadar River. The deponent further affirms that all

actions are being undertaken in accordance with the prevailing environmental acts and rules for the abatement and control of pollution.

DEPONENT

VERIFICATION

I, Smt. Anjana Jagdishbhai Patel, aged adult, serving as Environment Engineer, Gujarat Pollution Control Board do hereby state and declare on solemn affirmation that what is stated in Paragraph nos. 1 to 5 are based on documents and information available from the records and what is stated in the remaining paragraphs are submissions of law.

SOLEMNLY AFFIRMED AT GANDHINAGAR ON 01ST DAY OF SEPTEMBER, 2025.

DEPONENT

SOLEMNLY AFFIRMED BEFORE ME

(C. M. RAVAL)
NOTARY
GOVT. OF GUJARAT
01 SEP 2025

Entered in Notary Register at
Serial No. 354 Vol. No. III
C. M. RAVAL ADVOCATE & NOTARY
GANDHINAGAR
01 SEP 2025

VISIT REPORT

Reference: **National Green Tribunal (NGT), Principal Bench, New Delhi – Original Application No. 616/2019 [Ramdev Samatbhai Sanjva (Applicant) vs. State of Gujarat & Others (Respondents)] – In compliance with NGT Order dated 09.05.2025**

Subject: **Pursuant to the Hon'ble NGT order dated 09.05.2025, and in view of the issues raised in the rejoinder application dated 07.04.2025, a joint site inspection was conducted on 22.05.2025 by the Vigilance Staff of GPCB–Gandhinagar and the Regional Office of GPCB–Jetpur at the location specified in the rejoinder application to assess the current status of the matters mentioned therein.**

Observations:

Observation of the Inspecting Officers in view of the photographs submitted to Hon'ble NGT by learned counsel appearing for the applicant enclosed with the rejoinder dated 07.04.2025 mentioning that *"there is a drain which is still polluting Bhadar River, the photographs are with Geo – Co ordinates and date"*

1. **Observation about the Latitude/Longitude: 21.762808/70.625877 of Polluted Nala which drains in Bhadar River (Photograph taken by applicant on 15.04.2025 at 9:12 AM on the location beside Mazare Hakimi Drain)**

Observations:

- During inspection at Nala passing beside Mazare Hakimi it is observed that flow of domestic sewage is going on.
- During inspection it is observed that this domestic sewage is coming from the residential houses/society which are located within the Jetpur city area and are yet not connected to the municipal drainage network.
- This nala drains into river bhadar with distance between nala to river bhadar less than 1 km. During inspection one sample from this nala is collected for analysis purpose and details are as per data sheet.
- During inspection no any industrial effluent/colored effluent discharge is observed from this nala which drains in to river bhadar. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 1)***

Photograph – 1

2. **Observation about the Latitude/Longitude: 21.744736/70.658232, Latitude/Longitude: 21.74473/70.658266, & Latitude/Longitude: 21.744699/70.658268 of Polluted Nala which drains in Bhadar River& its opening at vajusagar check dam (Photograph taken by applicant on 26.04.2025 at 7:59 & 8:00 AM on the location Derdi Drain)**

Observations:

- During inspection at Derdi Drain/Nala it is observed that flow of muddy/rain water run-off from upstream is going on.
- During the inspection, rainwater flow is observed in the nala/drain, resulted from recent heavy rainfall in the upstream village as well as within the city. It is noted that no industrial or colored effluent discharge/presence is visible at the time of the visit; however, due to the large volume of rainwater, any such discharge—if present—may have been diluted or washed away, making it difficult to detect at the time of inspection.
- This nala connects with river bhadar and its opening is near vajusagar check dam. From latitude/longitude of this nala/drain into the down stream were this nala/drain opens inspecting staff observed that there is no any mixing of industrial/domestic effluent of any kind in this nala/drain and muddy/rain water run-off from upstream is going on into this drain/nala which ultimately merges with river bhadar at vajusagar check dam.
- During inspection one sample from the location i.e. from the nala/drain from which the applicant has taken the photograph is collected for analysis purpose and details are as per data sheet.
- Here the inspecting staff observed that photographs taken by the applicant and submitted before the Hon'ble NGT has three latitude/longitude on the same nala/drain and photographs are also taken on the same date having one minute time difference. In actual the photographs submitted to Hon'ble NGT by learned counsel appearing for the applicant in the rejoinder application dated 07.04.2025 mentioning pollution at three difference source of location derdi drain is false. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 2 & 3 respectively)***

Photograph – 2

Photograph – 3

3. River Bhadar at Derdi Road

Observations:

- During inspection, inspecting staff felt that there may be many drains/nalas/tributaries other than the one which are mention in the rejoinder application by the applicant before the Hon'ble NGT which needs to be checked and verified hence inspecting staff inspected river bhadar at derdi road (in the downstream) from where all the water comes from upstream.
- During inspection it is observed that no any industrial effluent/colored effluent is observed in the river bhadar at derdi road. During inspection one sample is collected for analysis purpose from this point and details are as per data sheet. During inspection photographs along with Geo Co-ordinates are taken which are attached below. ***(Photograph – 4)***

Photograph –4

4. Observation about the Latitude/Longitude: 21.760445/70.631777 of Polluted Nala which drains in Bhadar River (Photograph taken by applicant on 15.04.2025 at 8:00 AM on the location)

Observations:

- During inspection at Nala/drain passing above derdi road towards old pumping station it is observed that flow of domestic sewage is going on.
- During the inspection, it is observed that this domestic sewage is originating from residential houses and societies located in the Bhadar Samakantha area of Jetpur city, which are not yet connected to the municipal drainage network.
- This nala drains into river bhadar with distance between nala to river bhadar less than 1 km. During inspection one sample from this nala is collected for analysis purpose and details are as per data sheet. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 5)***

Photograph – 5

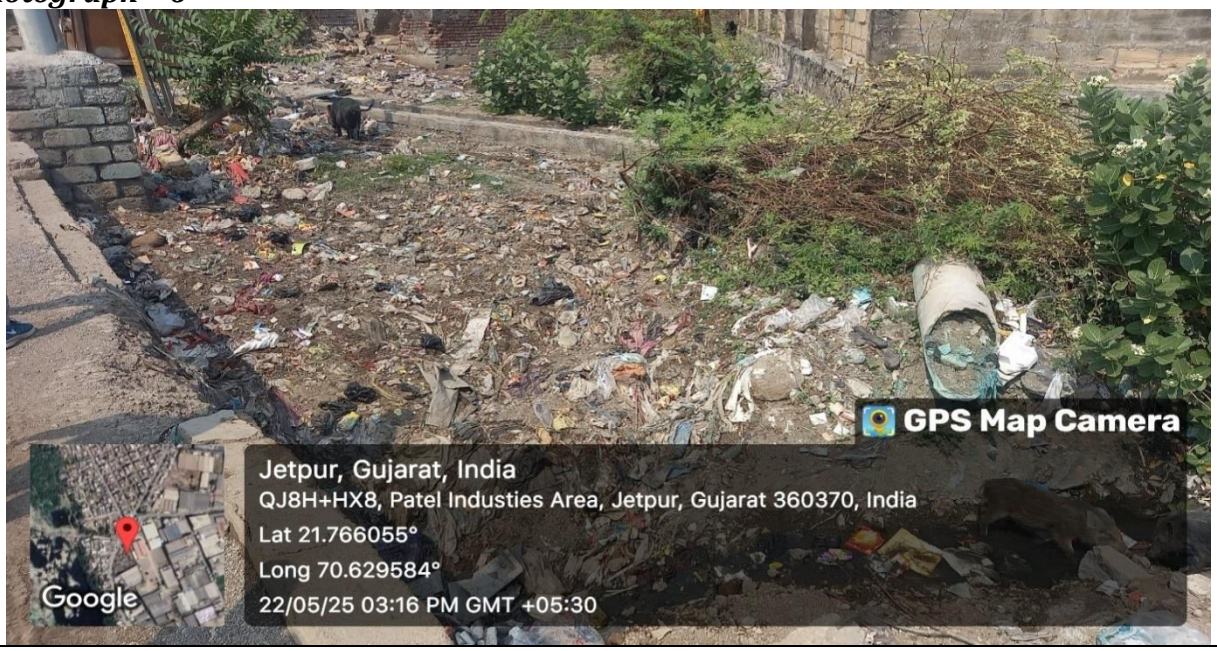
5. Observation about the Latitude/Longitude: 21.76606/70.629609 of Polluted Nala which drains in Bhadar River (Photograph taken by applicant on 28.02.2025 at 9:24 AM on the location)

Observations:

- During inspection it is observed that at this place there is nala/drain passing which is dry and no any flow is observed. Upon verification of the previous XGN records it is observed that at this point on dated 28.02.2025 at 9:00 AM Jetpur Nagarpalika was involved in maintenance work for cleaning of MSW in the area with usage of JCB.
- During that work and air valve of underground pipeline of STP of JDPA got leakage which resulted in seeping of some domestic sewage in the area. Gujarat Pollution Control Board, Regional Office, Jetpur received the news of the incident on the same day via social media through Regional Officer, Jetpur and on the same day Regional Office, Jetpur carried out the inspection at afternoon 15:50 PM and as per the report of the inspecting officials this air value got repaired immediately on the same day itself before 16:00 PM in the evening.

- At this place during inspection no any water flow is observed hence no any sample is collected. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 6)***

Photograph – 6



6. River Bhadar at Old Pumping Station

Observations:

- During inspection, inspecting staff felt that all the points shown by the applicant were on the upstream side of Jetpur City or within the city and from the old pumping station river flows in the downward direction towards Bhadar-2 dam located at Village: Bhukhi hence it is necessary to check and verify the river water quality at this place hence one water sample is collected from this place and details are as per data sheet.
- During inspection at river bhadar near old pumping station no any industrial effluent/colored effluent is observed however domestic sewage mixing into river cannot be ignored due to pending drainage work of Jetpur municipality. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 7)***

Photograph – 7

7. **River bhadar at Dublipat**

Observations:

- This point is the most downward point of Jetpur city limit and is also one of the points identified by GPCB/CPCB under the National Water Quality Monitoring Program (NWQM). This point is also the one which gets monitored under the Bhadar River Action Plan of its 15 KM stretch under Polluted River Stretch (PRS) – I category. Considering the most downstream of the Jetpur City and the representation by the applicant inspecting officer felt the need to carry out water quality at this location.
- During inspection one sample from river bhadar is collected for analysis purpose and details are as per data sheet. During inspection no any industrial effluent/colored effluent is observed however domestic sewage mixing into river cannot be ignored due to pending drainage work of Jetpur municipality. During inspection photographs along with Geo Co-ordinates are taken which are attached below.***(Photograph – 8)***

Photograph – 8

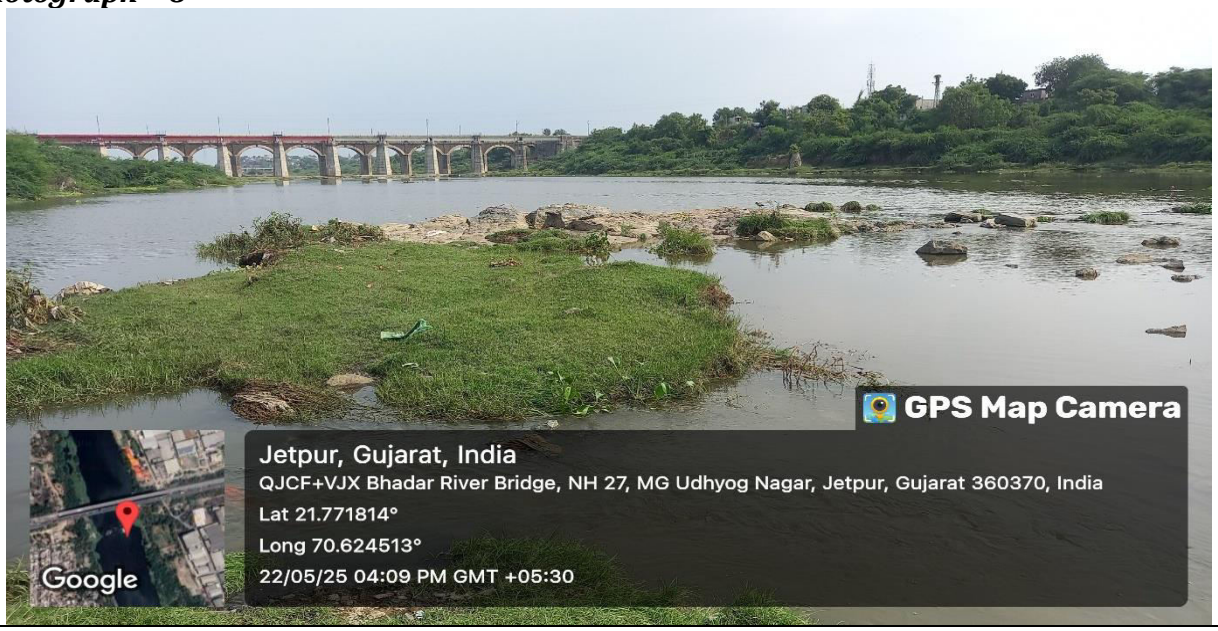
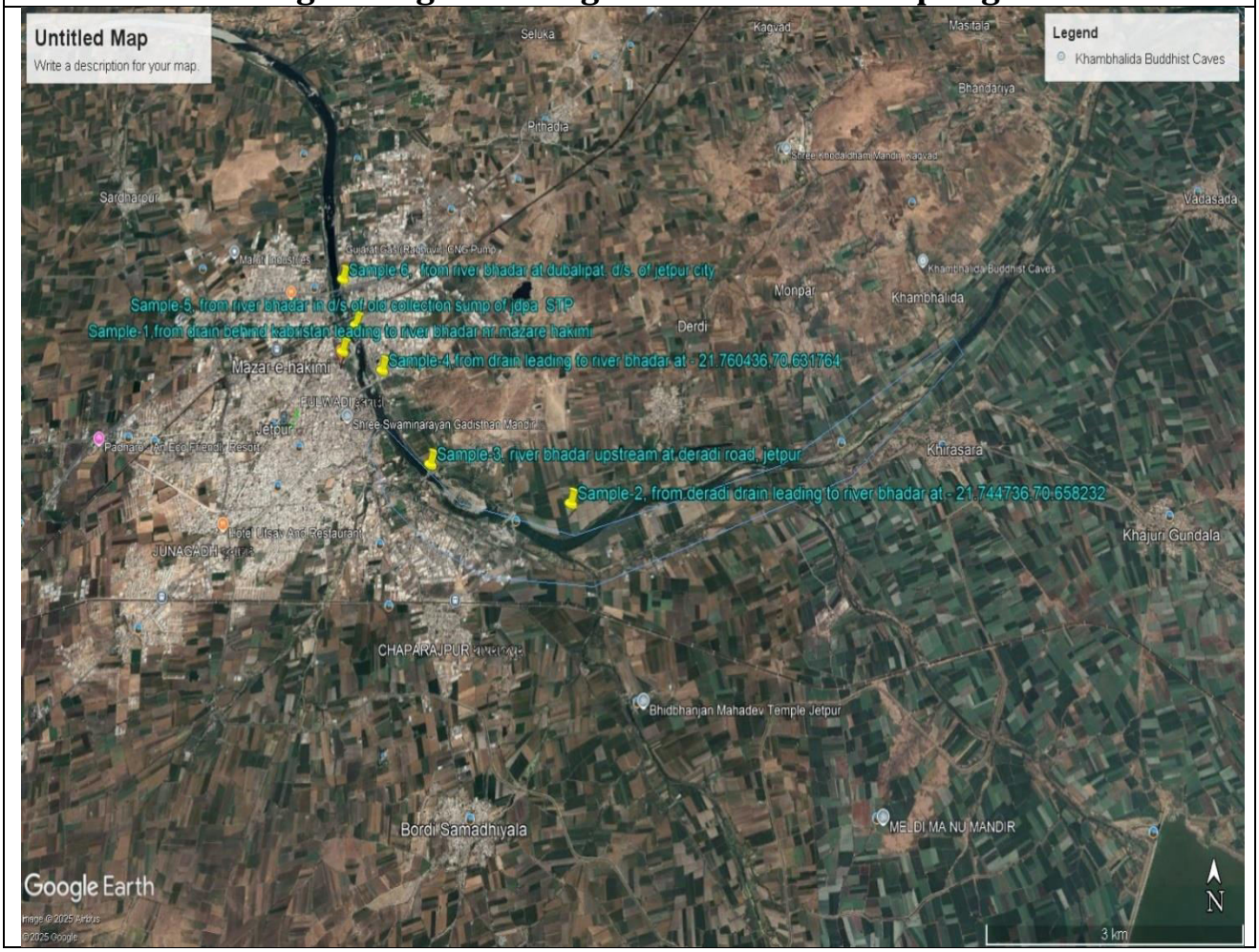


Table – 1: Details of Name of Location, Latitude/Longitude, Photographs& Sample Number as per site inspection carried out on 22/05/2025

Sr. No.	Latitude	Longitude	Name of Location	Photograph Number	Sample Number	Remarks
1	21.762802	70.62591	Fulwadi, Jetpur	Photograph – 1	Sample – 1	Applicant Location Mazare Hakimi Drain
2	21.744806	70.658232	Derdi Drain	Photograph – 2	Sample – 2	Applicant Location Derdi Drain
3	21.745084	70.651308	Opening of Derdi Drain at vajusagar check dam	Photograph – 3		
4	21.74944	70.63963	River Bhadar at Derdi Road	Photograph – 4	Sample – 3	
5	21.760432	70.631699	Hansraj Nagar, Jetpur	Photograph – 5	Sample – 4	Applicant Location Derdi Road Drain
6	21.766055	70.629584	Patel Industries Area, Jetpur	Photograph – 6	No Flow	Applicant Location Rel Bridge
7	21.766052	70.62785	River Bhadar at Old Pumping Station	Photograph – 7	Sample – 5	
8	21.77184	70.624513	River Bhadar at Dublipat	Photograph – 8	Sample – 6	

Google Image showing the location of samplings:

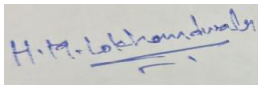


Gist of Observations:

1. **Domestic Sewage Discharge:**
   - Nalas/drains across Jetpur city, particularly near Mazare Hakimi and Bhadar Samakantha area, were observed discharging untreated domestic sewage into the Bhadar River.
   - These discharges were primarily due to residential areas not yet connected to the municipal drainage network.
2. **No Industrial Effluent Observed:**
   - At all locations inspected, no visible industrial or colored effluent is observed flowing into the river or its tributary nalas.
   - However, heavy scattered rainfall in upstream areas as well as within the city may have caused dilution or washing away of any existing pollutants, thus masking their presence, if any.
3. **Drainage System Limitations:**
   - Several key areas, including near the *Old Pumping Station* and *Dublipat*, showed signs of domestic sewage mixing with river water.
   - The pending completion of Jetpur Municipality's drainage infrastructure is out of the resources.

4. **Photos entitled(drains in Bhadar River):**
    - Thus photographs were normal taken within a one-minute window from location nearby in vicinity to each other and not from the separate sources.(Location of Derdi Drain: Latitude/Longitude: 21.744736/70.658232, Latitude/Longitude: 21.74473/70.658266, & Latitude/Longitude: 21.744699/70.658268).
5. **Dry Locations**:
    - At Patel Industries Area (Rel Bridge), no water flow is observed. A minor leakage incident had occurred on 28.02.2025 during MSW cleaning, which was promptly addressed, as learnt.
6. **Environmental Monitoring:**
    - Water samples were collected from six locations for analysis, mainly focusing on river confluence points and major nalas.
    - All sites were geo-tagged and photographed for documentation.

Name & Designation of Inspecting Officers:

			
P. N. Mervana, SSA	H. M. Lokhandwala, DEE	B. R. Kunadia, (SO)	R. L. Khant, (DEE)
RO-Jetpur	RO-Jetpur	Vigilance Cell-Gandhinagar	Vigilance Cell-Gandhinagar

GPCB

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

SHOW CAUSE NOTICE

WHEREAS you **Jetpur Navagadh Nagarpalika** are having a Sewage Treatment Plant (STP) at **Survey No: 5P1, Jetpur, Ta: Jetpur, Dist: Rajkot-360370.**

AND WHEREAS, the officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short) conducted an inspection on **22.05.2025** in pursuant to the Hon'ble NGT order dated 09.05.2025 and it was observed that:

1. Nalas/drains across Jetpur city, particularly near Mazare Hakimi and Bhadar Samakantha area were observed discharging untreated domestic sewage into Bhadar River.
2. Residentials areas of Mazare Hakimi and Bhadar Samakantha yet not connected to the municipal drainage network.
3. Analysis results of sample collected from drain behind kabristan leading to river bhadar near Mazare Hakimi indicates Fecal Coliform= 920 MPN/100 ml which shows that the flow of water observed at that location is domestic sewage.
4. Analysis results of sample collected from drain leading to river bhadar (Lat: 21.760436, Long: 70.631764) indicates Fecal Coliform= 1600 MPN/100 ml which shows that the flow of water observed at that location is domestic sewage.

In view of above, you are called upon to show cause and directed to submit action taken report with reference to above within 7 days. You are also directed to divert the untreated sewage to STP for treatment by providing bund walls and lifting by interceptor pumps.

For and on behalf of
Gujarat Pollution Control Board

(Smt. S. V. Bhargava)
Environmental Engineer

NO: GPCB/CCA-JET-1234/ID-34467/ 865398 **Date:** 21 JUN 2025

Issued to:
Jetpur- Navagadh Nagarpalika
Survey No: 5/1, Ta: Jetpur,
Dist: Rajkot-360370.

Copy To:
Regional Officer, Regional Office, Jetpur...to carry out detailed follow up for action taken report and compliance verification.

જેતપુર નવાગઢ નગરપાલિકા
સ્વામી વિવેકાનંદ ભવન
નગર સેવા સદન,
જેતપુર-૩૬૦૩૭૦, જી.રાજકોટ
ફોન નં.૦૨૮૨૩-૨૨૦૦૪૨
ફેકસ નં.૦૨૮૨૩-૨૨૭૫૨૫

Jetpur – Navagadh Municipality
Swami Vivekanand Bhavan
Nagar Seva Sadan,Jetpur-360370
Dist : Rajkot
Phone No. (02823) 220042
Fax No. (02823) 227525
Emai : np_jetpur@yahoo.co.in

જે.મ્યુ.પવડી.જા.નં.૬૬૬ તા.૨૨../૦૮/૨૦૨૫

પ્રતિ,
એન્વાયરમેન્ટ એન્જીનીયરશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
પર્યાવરણ ભવન,સેકટર–૧૦/એ,
ગાંધીનગર

વિષય :– **શો – કોઝ નોટીસ અન્વયે.**
સંદર્ભ :– **૧.આપશ્રીની કચેરીના પત્ર નં.GPCB/CCA-JET-1234/ID-34467/865398 તા.૨૧/૦૬/૨૦૨૫**
૨.અત્રેના જે.મ્યુ.પવડી.જા.નં.૬૫૫ તા.૧૯/૦૮/૨૦૨૫
૩.એજન્સીને જે.મ્યુ.પવડી.જા.નં.૬૬૨ તા.૨૧/૦૮/૨૦૨૫ની નોટીસ અન્વયે

સવિનય સાથ ઉપરોકત વિષય પરત્વેના સંદર્ભ તળે અત્રેની નગરપાલિકાની તા.૨૨/૦૫/૨૦૨૫ની મુલાકાત અન્વયે આપવામાં આવેલ ઉકત સંદર્ભ–૧ તળેની નોટીસ અન્વયે જણાવવાનું કે, સદરહુ બાબતેનો જવાબ અત્રેની કચેરી ધ્વારા ઉકત સંદર્ભ–૨ તળેના પત્રથી આપ સાહેબશ્રીની કચેરીને કરવામાં આવેલ છે તેમજ સદરહુ બન્ને વિસ્તારો સામા કાંઠા વિસ્તાર તથા મજારે હકીમી વોરા કબ્રસ્તાન વિસ્તારમાં ભુગર્ભ ગટરનું કામ કરનાર એજન્સી શ્રી મારૂતિ એન્ટરપ્રાઈઝ,રાજકોટને ઉકત સંદર્ભ–૩ તળેથી નોટીસ આપી તાત્કાલીક ધોરણે બન્ને વિસ્તારોની કામગીરી પુર્ણ કરવા તાકીદ આપવામાં આવેલ છે.

આમ, સદરહુ બન્ને વિસ્તારની કામગીરી તાત્કાલીક પુર્ણ કરવામાં આવશે જે આપ સાહેબશ્રીને વિદિત થાય.

બિડાણ :– ઉપર મુજબ

૨૨/૦૮/૨૫
ચીફ ઓફીસર
જેતપુર નવાગઢ નગરપાલિકા

નકલ રવાના :–
પ્રાદેશિક અધિકારીશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
જેતપુર

જેતપુર નવાગઢ નગરપાલિકા
સ્વામી વિવેકાનંદ ભવન
નગર સેવા સદન,
જેતપુર-૩૬૦૩૭૦, જી.રાજકોટ
ફોન નં.૦૨૮૨૩-૨૨૦૦૪૨
ફેકસ નં.૦૨૮૨૩-૨૨૭૫૨૫

Jetpur – Navagadh Municipality
Swami Vivekanand Bhavan
Nagar Seva Sadan,Jetpur-360370
Dist : Rajkot
Phone No. (02823) 220042
Fax No. (02823) 227525
Emai : np_jetpur@yahoo.co.in

જે.મ્યુ.પવડી.જા.નં. GGR

તા.૨૧/૦૮/૨૦૨૫

–:: નોટીશ ::–

પ્રતિ,
શ્રી મારૂતિ એન્ટરપ્રાઈઝ,
રાજકોટ

વિષય :– **અમૃત યોજના–૨.૦ સ્વેપ–૧ તથા સ્વેપ–૨ અંતર્ગત અન્ડરગ્રાઉન્ડ ડ્રેનેજ પ્રોજેકટ કામ બાબત.**

સંદર્ભ :– **(૧)જે.મ્યુ.પવડી.જા.નં.૭૯૧ તા.૨૨/૧૧/૨૦૨૪**
(૨) એન્વાયરમેન્ટ એન્જીનીયરશ્રી,ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ, ગાંધીનગરની શો કોઝ નોટીસના પત્ર નં.GPCB/CCA-JET-1234/ ID-34467/865398 તા.૨૧/૦૬/૨૦૨૫

જત આથી આ નોટીસ આપ જાણ કરવામાં આવે છે કે, નગરપાલિકાની સરકારશ્રીની અમૃત યોજના–૨.૦ સ્વેપ–૧ તથા સ્વેપ–૨ અંતર્ગત અન્ડરગ્રાઉન્ડ ડ્રેનેજ પ્રોજેકટ કામનો આપશ્રીને ઉકત સંદર્ભ તળેથી વર્ક ઓર્ડર આપવામાં આવેલ.

જે કામગીરી આપના ધ્વારા શરૂ કરવામાં આવેલ હોય પરંતુ ધીમી ગતીથી કામગીરી કરવામાં આવી રહેલ હોય જેથી સામા કાંઠા વિસ્તાર તથા મજારે હકીમી વોરા કબ્રસ્તાન વિસ્તારમાં ડોમેસ્ટીક પાણી નાલા મારફત નદીમાં ભળતુ હોવાનું માલુમ પડેલ છે જેથી ઉકત સંદર્ભ–૨ તળેથી જી.પી.સી.બી.ધ્વારા શો કોઝ નોટીસ પણ અત્રેની કચેરીને આપવામાં આવેલ હોય જે ધ્યાને લઈ સદરહુ બન્ને સામા કાંઠા વિસ્તાર તથા મજારે હકીમી વોરા કબ્રસ્તાન વિસ્તારમાં તાત્કાલીક ભુગર્ભ ગટરની કામગીરી પુર્ણ કરવા આથી તમોને ખાસ સુચના આપવામાં આવે છે.

૨૧/૦૮/૨૫

ચીફ ઓફીસર
જેતપુર નવાગઢ નગરપાલિકા

જેતપુર નવાગઢ નગરપાલિકા
સ્વામી વિવેકાનંદ ભવન
નગર સેવા સદન,
જેતપુર-૩૬૦૩૭૦, જી.રાજકોટ
ફોન નં.૦૨૮૨૩-૨૨૦૦૪૨
ફેકસ નં.૦૨૮૨૩-૨૨૭૫૨૫

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Fax No. (02823) 227525
Emai : np_jetpur@yahoo.co.in

જે.મ્યુ.પવડી.જા.નં.૬૫૫ તા.૨૯/૦૮/૨૦૨૫

પ્રતિ,
એન્વાયરમેન્ટ એન્જીનીયરશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
પર્યાવરણ ભવન,સેકટર–૧૦/એ,
ગાંધીનગર

વિષય :– **શો – કોઝ નોટીસ અન્વયે.**
સંદર્ભ :– **આપશ્રીની કચેરીના પત્ર નં.GPCB/CCA-JET-1234/ID-34467/865398 તા.૨૧/૦૮/૨૦૨૫**

સવિનય સાથ ઉપરોકત વિષય પરત્વેના સંદર્ભ તળે અત્રેની નગરપાલિકાની તા.૨૨/૦૫/૨૦૨૫ની મુલાકાત અન્વયે આપવામાં આવેલ નોટીસ અન્વયે જણાવવાનું કે,

Latitude/Longitude : 21.760436 / 70.631764 પર ડોમેસ્ટીક અનટ્રીટેડ સીવેજ સુધી કુદરતી નાળા મારફત થઈને ભાદર નદીમાં જાય છે જે અન્વયે જણાવવાનું કે, હાલમાં સરકારશ્રીની અમૃત–૨.૦ યોજના અંતર્ગત શહેર વિસ્તારમાં બાકી રહેતી અંદાજીત ૩૦% જેટલી ભુગર્ભ ગટરની કામગીરી માટે જે.મ્યુ.પવડી.જા.નં.૭૯૧ તા.૨૨/૧૧/૨૦૨૪ થી એજન્સી શ્રી મારૂતિ એન્ટરપ્રાઈઝ,રાજકોટને વર્ક ઓર્ડર આપવામાં આવેલ હોય જેની નકલ આ સાથે સામેલ છે જે કામગીરી હાલ પ્રગતિમાં છે જે પ્રોજેકટની કામગીરી પુર્ણ થયે હાઉસ ચેમ્બર મારફત મેનહોલમાં અનટ્રીટેડ સીવેજને સુએઝ ટ્રીટમેન્ટ પ્લાન્ટ સુધી પહોચતુ કરવામાં આવશે જેથી શહેર વિસ્તારમાં જુદી જુદી જગ્યાએ અનટ્રીટેડ સીવેજ કુદરતી નાળામાં જતુ અટકાવી શકાશે જેનાથી વિદિત થવા વિનંતી.

બિડાણઃ–ઉપર મુજબ

૨૯/૦૮/૨૫
ચીફ ઓફીસર
જેતપુર નવાગઢ નગરપાલિકા

નકલ રવાના :–
પ્રાદેશિક અધિકારીશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ,
જેતપુર

જેતપુર નવાગઢ નગરપાલિકા
સ્વામી વિવેકાનંદ ભવન
નગર સેવા સદન,
જેતપુર-૩૬૦૩૭૦, જી.રાજકોટ
ફોન નં.૦૨૮૨૩-૨૨૦૦૪૨
ફેકસ નં.૦૨૮૨૩-૨૨૭૫૨૫

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Dist : Rajkot
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Emai : np_jetpur@yahoo.co.in

જે.મ્યુ.પવડી.જા.નં. ૧૯૨ તા.૨૯/૧૧/૨૦૨૪

પ્રતિ,
શ્રી મારૂતિ એન્ટરપ્રાઈઝ,
રાજકોટ

વિષય :– અમૃત યોજના–૨.૦ સ્વેપ–૧ તથા સ્વેપ–૨ અંતર્ગત અન્ડરગ્રાઉન્ડ ડ્રેનેજ પ્રોજેકટ કામનો વર્ક ઓર્ડર

સંદર્ભ :– તા.૦૩/૧૦/૨૦૨૪ના રોજ આપના મંજુર કરવામાં આવેલ ભાવો અનુસંધાને આપશ્રી ધ્વારા તા.૨૨/૧૧/૨૦૨૪ ના રોજ કરેલ કરારનામાના આધારે

જત આથી તમોને જાણ કરવામાં આવે છે કે, નગરપાલિકાની સરકારશ્રીની અમૃત યોજના–૨.૦ સ્વેપ–૧ તથા સ્વેપ–૨ અંતર્ગત અન્ડરગ્રાઉન્ડ ડ્રેનેજ પ્રોજેકટ કામની અંદાજીત રકમ રૂા.૨૬,૯૭,૧૭,૪૬૩/–નું કરાવવા માટે ઓનલાઈન ટેન્ડર મંગાવવામાં આવેલ જે અંતર્ગત આપના ભાવો નીચેની વિગતે આવેલ છે.

યોજનાનું નામ	:	અમૃત યોજના–૨.૦ સ્વેપ–૧ તથા સ્વેપ–૨
કામનું નામ	:	અન્ડરગ્રાઉન્ડ ડ્રેનેજ પ્રોજેકટ કામ
કામની અંદાજીત રકમ	:	રૂા.૨૬,૯૭,૧૭,૪૬૩/–
આપના મંજુર કરેલ ભાવો	:	રૂા.૨૯,૯૩,૮૬,૩૮૩.૯૩(ટેન્ડર રકમ કરતા ૧૧% ઉંચા)
કામની સમય મર્યાદા	:	૨૪(ચોવીસ) માસ

ઉપરોકત કામગીરી માટેની સમય મર્યાદા આજ રોજથી શરૂ થઈ ગઈ ગણાશે. નગરપાલિકાના કન્સલટીંગ એન્જીનીયરની સાથે પરામર્શમાં રહી વહેલી તકે કામગીરી શરૂ કરી સમય મર્યાદામાં પુર્ણ કરવા જણાવવામાં આવે છે.

ચીફ ઓફીસર
જેતપુર નવાગઢ નગરપાલિકા

GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

SHOW CAUSE NOTICE

WHEREAS you **Jetpur Navagadh Nagarpalika** are having a Sewage Treatment Plant (STP) at **Survey No: 5P1, Jetpur, Ta: Jetpur, Dist: Rajkot-360370.**

AND WHEREAS, the officials of the Gujarat Pollution Control Board (hereinafter referred to as the Board, in short) conducted an inspection on **22.05.2025** in pursuant to the Hon'ble NGT order dated 09.05.2025 and it was observed that:

1. Nalas/drains across Jetpur city, particularly near Mazare Hakimi and Bhadar Samakantha area were observed discharging untreated domestic sewage into Bhadar River.
2. Residentials areas of Mazare Hakimi and Bhadar Samakantha yet not connected to the municipal drainage network.
3. Analysis results of sample collected from drain behind kabristan leading to river bhadar near Mazare Hakimi indicates Fecal Coliform= 920 MPN/100 ml which shows that the flow of water observed at that location is domestic sewage.
4. Analysis results of sample collected from drain leading to river bhadar (Lat: 21.760436, Long: 70.631764) indicates Fecal Coliform= 1600 MPN/100 ml which shows that the flow of water observed at that location is domestic sewage.

In view of above, you are called upon to show cause and directed to submit action taken report with reference to above within 7 days. You are also directed to divert the untreated sewage to STP for treatment by providing bund walls and lifting by interceptor pumps.

For and on behalf of
Gujarat Pollution Control Board

જેતપુર નવાગઢ નગરપાલીકા
આવક નંબર 340
તારીખ 9/9/24

(Smt. S. V. Bhargava)
Environmental Engineer

NO: GPCB/CCA-JET-1234/ID-34467/ 865398 **Date:** 21 JUN 2025

Issued to:
Jetpur- Navagadh Nagarpalika
Survey No: 5/1, Ta: Jetpur,
Dist: Rajkot-360370.

ચીફ ઓફીસર
જેતપુર-નવાગઢ નગરપાલિ...

Copy To:
Regional Officer, Regional Office, Jetpur...to carry out detailed follow up for action taken report and compliance verification.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 910

Sample ID:484770 - Analysis Completion:02/06/2025

/ LAB Inward : 115171

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

ANNEXURE-R4

Test Report No. : 115171 **Date: 02/06/2025**

1. Name of the Customer : T-Complaint Jetpur - 38510
2. Address : jetpur regional office,jetpur,jetpur
   jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : Rameshkumar L Khant, DEE
5. Quantity of Sample Received : 5 Ltr
6. Code No. of the Sample : 484770
7. Date & Time of Collection & Inwarding : 22/05/2025 , (1415 to 1417) & 23/05/2025
8. Date of Start & Completion of Analysis : 23/05/2025 & 02/06/2025
9. Sampling Point : From Deradi Drain leading to River Bhadar at - 21.744736, 70.658232 ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Into River Bhadar
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 30 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : GAN-VOHH62 & Color & Appearance :Turbid
    : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	8.57
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	340
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	260
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	38
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	7.17
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	86
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	38
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	44
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.4
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	16

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Agravat S. N.

Dr. S. N. Agravat

Note :

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 911

Sample ID:484776 - Analysis Completion:02/06/2025

/ LAB Inward : 115172

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

Test Report No. : 115172 **Date: 02/06/2025**

1. Name of the Customer : T-Complaint Jetpur - 38510
2. Address : jetpur regional office,jetpur,jetpur
   jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : Rameshkumar L Khant, DEE
5. Quantity of Sample Received : 5 Ltr
6. Code No. of the Sample : 484776
7. Date & Time of Collection & Inwarding : 22/05/2025 , (1610 to 1612) & 23/05/2025
8. Date of Start & Completion of Analysis : 23/05/2025 & 02/06/2025
9. Sampling Point : From River Bhadar at Dubalipat, D/s. of Jetpur City ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : River Bhadar
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 30 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : GAN-K1G7LS & Color & Appearance :colourless
    : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
15. Water Consumption & W.W.G (KLPD) : 14 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.66
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	22
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	528
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	22
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	3.92
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	196
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	62
9	Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA	<1.8 to > 1600 MPN/10	920
10	Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<1.8 to >1600 MPN/10	350
11	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	6.14
12	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	22
13	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.4
14	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	6.4

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Agravat S. N.

Dr. S. N. Agravat

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 912

Sample ID:484772 - Analysis Completion:02/06/2025

/ LAB Inward : 115167

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

Test Report No. : 115167 **Date: 02/06/2025**

1. Name of the Customer	:	T-Complaint Jetpur - 38510
2. Address	:	jetpur regional office,jetpur,jetpur jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample	:	REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By	:	Rameshkumar L Khant, DEE
5. Quantity of Sample Received	:	5 Ltr
6. Code No. of the Sample	:	484772
7. Date & Time of Collection & Inwarding	:	22/05/2025 , (1455 to 1457) & 23/05/2025
8. Date of Start & Completion of Analysis	:	23/05/2025 & 02/06/2025
9. Sampling Point	:	River Bhadar upstream at Deradi Road, Jetpur ~
10. Flow Details (Remarks)	:	Yes
11. Mode of Disposal	:	Into River Bhadar
12. Ultimate Receiving Body	:	0
13. Temperature on Collection	:	29 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for	:	GAN-UPJ1WB & Color & Appearance :Colorless
	:	Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
15. Water Consumption & W.W.G (KLPD)	:	12 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.71
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	18
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	442
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	20
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	5.82
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	152
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	62
9	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	6.17
10	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	19
11	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
12	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	3.6

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Dr. S. N. Agravat

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 913

Sample ID:484769 - Analysis Completion:02/06/2025

/ LAB Inward : 115168

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

Test Report No. : 115168 **Date: 02/06/2025**

1. Name of the Customer : T-Complaint Jetpur - 38510
2. Address : jetpur regional office,jetpur,jetpur
   jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : Rameshkumar L Khant, DEE
5. Quantity of Sample Received : 5 Ltr
6. Code No. of the Sample : 484769
7. Date & Time of Collection & Inwarding : 22/05/2025 , (1340 to 1342) & 23/05/2025
8. Date of Start & Completion of Analysis : 23/05/2025 & 02/06/2025
9. Sampling Point : From Drain behind Kabristan leading to River Bhadar Nr. Mazare Hakimi ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Into River Bhadar
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 31 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : GAN-MDF88C & Color & Appearance :Slight Greyish
15. Water Consumption & W.W.G (KLPD) : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	31
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.05
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	20
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	942
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	24
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	9.52
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	282
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	152
9	Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA	<1.8 to > 1600 MPN/10	1600
10	Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<1.8 to >1600 MPN/10	920
11	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	106
12	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.4
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	36

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Dr. S. N. Agravat

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6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 914

Sample ID:484774 - Analysis Completion:02/06/2025

/ LAB Inward : 115169

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

Test Report No. : 115169 **Date: 02/06/2025**

1. Name of the Customer : T-Complaint Jetpur - 38510
2. Address : jetpur regional office,jetpur,jetpur
   jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : Rameshkumar L Khant, DEE
5. Quantity of Sample Received : 5 Ltr
6. Code No. of the Sample : 484774
7. Date & Time of Collection & Inwarding : 22/05/2025 , (1530 to 1532) & 23/05/2025
8. Date of Start & Completion of Analysis : 23/05/2025 & 02/06/2025
9. Sampling Point : From River Bhadar in D/s of Old Collection Sump of JDPA STP ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : River Bhadar
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 30 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : GAN-YA187T & Color & Appearance :Colorless
    : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
15. Water Consumption & W.W.G (KLPD) : 14 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.39
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	10
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	602
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	28
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	1.96
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	206
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	86
9	Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA	<1.8 to > 1600 MPN/10	540
10	Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<1.8 to >1600 MPN/10	240
11	Dissolved Oxygen	mg/l	Winkler method – Azide modification. (4500-O– C API	0.1 – 8 mg/l	6.04
12	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	27
13	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.8
14	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	8.2

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Agravat S. N.

Dr. S. N. Agravat

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7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.

ANALYSIS REPORT FOR
WATER / WASTE WATER SAMPLE 915

Sample ID:484773 - Analysis Completion:02/06/2025

/ LAB Inward : 115170

Gujarat Pollution Control Board
Central Laboratory
Paryavaran Bhavan
Sector-10A
Gandhinagar-382010
Tele:23222756

TEST REPORT

Test Report No. : 115170 **Date: 02/06/2025**

1. Name of the Customer : T-Complaint Jetpur - 38510
2. Address : jetpur regional office,jetpur,jetpur
   jetpur-3630001, Taluka : Rajkot(J), District : Rajkot(J), GIDC :
3. Nature of Sample : REP-Representative/Grab, (Insp Type : VIG-By Vigilance Team)
4. Sample Collected By : Rameshkumar L Khant, DEE
5. Quantity of Sample Received : 5 Ltr
6. Code No. of the Sample : 484773
7. Date & Time of Collection & Inwarding : 22/05/2025 , (1505 to 1507) & 23/05/2025
8. Date of Start & Completion of Analysis : 23/05/2025 & 02/06/2025
9. Sampling Point : From Drain leading to River Bhadar at - 21.760436, 70.631764 ~
10. Flow Details (Remarks) : Yes
11. Mode of Disposal : Into River Bhadar
12. Ultimate Receiving Body : 0
13. Temperature on Collection : 30 & pH Range on pH Strip :@7-8 on pH strip
14. Carboys Nos for : GAN-57CUA8 & Color & Appearance :Greyish
    : Ind :2.000 , Dom :1.000 & Ind :2.000 , Dom :0.800
15. Water Consumption & W.W.G (KLPD) : 13 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.48
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	97
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	912
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	44
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Standa	1 - 2000 mg/l.	4.2
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	292
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	156
9	Total coliform	MPN/100 ml	Multiple Tube Fermentation method.1. 9221 B APHA	<1.8 to > 1600 MPN/10	>1600
10	Fecal Coliform	MPN/100 ml	2.9221 E APHA 23rd Edition IS 1622-1981	<1.8 to >1600 MPN/10	1600
11	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2(	5.0- 50000 mg/l	110
12	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	0.8
13	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirmed	05–50000 mg/l	30

Laboratory Remarks : approved By:682-aee_682 Dt.: 02/06/2025

Agravat S. N.

Dr. S. N. Agravat

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7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.